NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 115/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE PARTIES:

M/s. C. G. Intertrade Pvt. Ltd.

V/s.

M/s. Dilip Chhabria Besign Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

1. Mr. Archan Shah, Adv. for Petitioner, ilb Rajani Associates.

<u>Order</u> <u>CP No. 115/397-398/CLB/MB/MAH/2014</u>

Petitioner side Counsel is present; Respondents side is absent. On the withdrawal application filed by the petitioners on notice to other side, CP is hereby dismissed as withdrawn.

Sd/-B.S.V. PRAKÄSH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)